

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:890
ANSWERED ON:14.08.2012
PRICE OF IMPORTED OIL
Thakor Shri Jagdish

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the price of edible oil imported by the country has risen due to hike in its export duty by the Government of Indonesia;
- (b) if so, the details thereof;
- (c) whether any import formula has been finalised for edible oil by the Government of India; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) and (b): Hike in export duty by the Government of Indonesia on Crude Palm Oil was one of the factors for increase in the prices of edible oils imported into the country but its impact has been negated because of decline in prices of Crude Palm Oil and refined palmolein by 3.1% and 4.9% respectively in the international markets.

(c) and (d): There is no formula for import of edible oils but Government has allowed import of edible oils (except coconut oil) under Open General Licence (OGL). There is gap between demand and supply of edible oils in the country which is met through imports. In order to bridge this gap, imports have been liberalized by reducing the import duty to zero and 7.5% on crude and refined edible oils respectively since April, 2008 which has been continued till date.